

**Information note to the Press (Press Release No. 4/2012)**

For Immediate release

**Telecom Regulatory Authority of India**

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**TRAI Releases Pre-consultation paper on  
Exit-Policy for various telecom licences**

**New Delhi, 6<sup>th</sup> January, 2012** - The Telecom Regulatory Authority of India (TRAI) has today released a pre-consultation paper on Issues relating to Exit-Policy for various telecom licences.

The Department of Telecommunications (DoT), vide its letter dated 10th October 2011 and subsequent clarification dated 23rd December,2011 had requested TRAI to recommend an exit policy for licensees of all types of licenses, who wish to exit from provisioning of telecom services under a license.

To solicit the comments/views from all the stakeholders on issues, implications, advantages & disadvantages, to the individual licensees, to the Govt revenues and to the telecom sector as a whole on the exit policy for various telecom licences, TRAI has released a pre-consultation paper. The consultation paper is available on TRAI website at [www.traigov.in](http://www.traigov.in) . Responses of stakeholders on the same have been solicited by email to [advmn@traigov.in](mailto:advmn@traigov.in) by 16th January 2012.

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(Authorized to Issue)